GOVERNMENT OF INDIA

MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA

UNSTARRED QUESTION NO. 1500 TO BE ANSWERED ON 08th DECEMBER, 2015

IMPLEMENTATION OF NFSA

1500. SHRI KAMAL NATH:

SHRI JYOTIRADITYA M. SCINDIA:

SHRI SADASHIV LOKHANDE:

SHRI KAUSHALENDRA KUMAR:

SHRI M.K. RAGHAVAN:

SHRI JAYADEV GALLA:

SHRI DUSHYANT CHAUTALA:

SHRI ABHISHEK BANERJEE:

SHRI K.N. RAMACHANDRAN:

COL. SONARAM CHOUDHARY:

SHRI SANGANNA AMARAPPA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government has further extended the deadline for implementation of National Food Security Act (NFSA) on the request of some States;
- (b) if so, the details thereof and the reasons therefor indicating the names of the States where the scheme is yet to be implemented along with the quantum of foodgrains and funds allocated under the scheme during the last three years and the current year, State-wise;
- (c) whether the Government has decided to discontinue the supply of additional foodgrains to defaulting States, if so, the details thereof;
- (d) whether the Government proposes to include non-priority members under NFSA and conduct fresh survey for identification of beneficiaries thereunder, if so, the details thereof indicating the number of beneficiaries presently included under the scheme; and
- (e) whether some States have requested for retention of pre NFSA quota, if so, the details thereof and the response of the Government thereto?

ANSWER

MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI RAM VILAS PASWAN)

(a) and (b): No, Madam.

13 States/Union Territories (UTs) viz., Arunachal Pradesh, Andaman & Nicobar Islands, Dadra and Nagar Haveli, Jammu & Kashmir, Gujarat, Kerala, Manipur, Mizoram, Meghalaya, Nagaland, Sikkim, Tamil Nadu and Uttar Pradesh, have not completed the preparatory measures required for implementation of the National Food Security Act, 2013 (NFSA) and foodgrains allocation under erstwhile Targeted Public Distribution System (TPDS) is continuing there. State-wise details of foodgrains allocated under the Act to the remaining 23 States/UTs, based on the preparedness and identification of beneficiaries reported by them, during the years 2013-14, 2014-15 and current year (2015-16) are at Annexure. Expenditure on subsidy involved in allocation of foodgrains under NFSA as well as erstwhile TPDS is met out of budgetary allocation for food subsidy. The expenditure on food subsidy during the last two years and current year is as follows:

Year	Expenditure (Rs. in crore)	
2013-14	89,740.02	
2014-15	1,13,171.16	
2015-16 (as on 02.12.2015)	1,03,528.67	

(c): No, Madam.

- (d): Under NFSA, eligible households comprise of Antyodaya Anna Yojana (AAY) households and priority households. There is no proposal to include other categories under NFSA. At present about 49.67 crore beneficiaries are covered in the 23 States/UTs implementing the Act, for receiving foodgrains at subsidized prices.
- (e) It is already provided in the Act that if annual allocation of foodgrains to any State under the Act is less than their average annual offtake under normal TPDS for three years preceding the Act coming into force, the same shall be protected.

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ANNEXURE REFERRED TO IN REPLY TO PART (a) AND (b) OF UNSTARRED QUESTION NO. 1500 DUE FOR ANSWER ON 08.12.2015 IN THE LOK SABHA

ALLOCATION OF FOODGRAINS UNDER NATIONAL FOOD SECURITY ACT, 2013

S. No.	STATE/UT	FOODGRAINS ALLOCATED (IN THOUSAND TONS)		
		2013-14	2014-15	2015-16*
1	BIHAR	409.58	4914.90	5241.27
2	CHHATTISGARH	322.72	1337.47	1384.06
3	DELHI	255.43	370.41	424.79
4	HARYANA	317.50	795.00	795.00
5	HIMACHAL PRADESH	254.00	508.00	508.00
6	KARNATAKA	619.09	2542.66	2608.84
7	MADHYA PRADESH	234.54	3196.00	3362.68
8	MAHARASHTRA	750.27	4527.50	4605.19
9	PUNJAB	229.06	870.12	870.12
10	RAJASTHAN	1395.79	2791.57	2791.57
11	CHANDIGARH	5.20	31.21	13.01
12	ANDHRA PRADESH	-	-	623.95
13	ASSAM	-	-	554.02
14	GOA	-	-	19.67
15	JHARKHAND	-	-	780.82
16	ODISHA	-	-	688.68
17	TELANGANA	-	-	669.00
18	TRIPURA	-	-	158.08
19	UTTARAKHAND	-	-	251.50
20	WEST BENGAL	-	-	813.44
21	DAMAN & DIU	-	-	2.49
22	LAKSHADWEEP	-	-	3.08
23	PUDDUCHERRY	-	-	-
	Total	4793.17	21884.83	27169.26

^{*} Estimated as per current monthly allocation of foodgrains

Note: Chandigarh and Puducherry are implementing NFSA in Direct Benefit Transfer (DBT) mode w.e.f. September, 2015.
